

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3599**

TO BE ANSWERED ON THE 02ND APRIL, 2025/ CHAITRA 12, 1947 (SAKA)

EXPANSION AND MODERNIZATION OF PARAMILITARY FORCES

3599. SHRI KUNWAR RATANJEET PRATAP NARAYAN SINGH:

Will the Minister of Home Affairs be pleased to state:

(a) the details of the funds allocated, sanctioned and disbursed for the expansion and modernization of paramilitary forces in the last three years;

(b) the details of the modernization initiatives introduced to enhance the operational efficiency, training, and equipment of paramilitary forces;

(c) the measures taken to improve the welfare of paramilitary personnel, including better pay structures, housing facilities, and health benefits; and

(d) whether Government has formulated any policy for the expansion of paramilitary forces in light of emerging security challenges, if so, the details thereof, including the sanctioned strength and proposed increase in personnel for various paramilitary forces?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a): The expenditure on modernization is met out of the modernization budget head and the regular General provisioning budget provided to the Central Armed Police Forces (CAPFs), Assam Rifles (AR) and National Security Guard (NSG) . The details of the consolidated information regarding Budget Estimate(BE), Revised Estimate (RE) and Expenditure incurred for

the expansion and modernization of paramilitary forces in the last three years are given at Annexure-I

(b): Government has approved Modernization Plan-IV for Central Armed Police Forces (i.e. BSF, CISF, CRPF, ITBP, SSB), AR and NSG with a total financial outlay of ₹ 1523 crore, in continuation of Modernization plan-III, to increase the operational capability level of CAPFs, AR and NSG through their transformation into a techno-savvy, professional, well-trained and equipped Force with contemporary state of the art technology and armament etc. in order to carry out their missions and duties within the country as well as at International Borders.

(c): The details of the various measures taken by the Government for the welfare of Central Armed Police Force personnel are given at Annexure-II.

(d) The expansion/increase in the strength of paramilitary forces are considered on requirement basis on the prevalent security scenario and is a constant endeavor of the Government.

Annexure-I**R.S.U.Q.N. 3599 for 02.04.2025**

Details of Fund Utilization from 2021-22 to 2023-24 under Modernization budget heads								
(Rs.in Crore)								
2021-22			2022-23			2023-24		
Budget Estimate	Revised Estimate	Expenditure	Budget Estimate	Revised Estimate	Expenditure	Budget Estimate	Revised Estimate	Expenditure
281.51	100.14	33.69	248.30	154.40	77.68	202.27	133.17	97.80
Details of Fund Utilization from 2021-22 to 2023-24 under General budget heads								
2021-22			2022-23			2023-24		
Budget Estimate	Revised Estimate	Expenditure	Budget Estimate	Revised Estimate	Expenditure	Budget Estimate	Revised Estimate	Expenditure
3068.53	2605.88	2525.74	3243.29	2476.77	2496.48	3449.73	3738.25	3474.44
Consolidated details of Fund Utilization (General + Mod) from 2021-22 to 2023-24 under budget heads								
2021-22			2022-23			2023-24		
Budget Estimate	Revised Estimate	Expenditure	Budget Estimate	Revised Estimate	Expenditure	Budget Estimate	Revised Estimate	Expenditure
3350.04	2706.02	2559.43	3491.59	2631.17	2574.16	3652.00	3871.42	3572.24

The Government of India has taken several measures for welfare of the personnel of the Central Armed Police Forces (CAPFs) and their families. These initiatives encompass financial assistance, educational support, housing, and rehabilitation services.

- **Ayushman CAPF:** It is an initiative launched by the Government of India under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY) specifically for personnel of the Central Armed Police Forces (CAPFs) and their families. It provides cashless and paperless medical treatment at empanelled private and government hospitals across India
- **Ex-Gratia Payments:** In the unfortunate event of death due to accidents during duty, CAPF personnel's next of kin receives ₹25 lakh. For deaths resulting from acts of violence by terrorists or during enemy action, the compensation is ₹35 lakh.
- **Accidental death insurance coverage under CAPF salary package scheme:** This policy offers financial support to the families of personnel who lose their lives in the line of duty.
- **Prime Minister's Scholarship Scheme (PMSS):** Launched to encourage higher technical and professional education among the wards and widows of CAPF and Assam Rifles personnel, the scheme offers 2,000 scholarships annually (1,000 for boys and 1,000 for girls). The scholarship amounts are ₹3,000 per month for girls and ₹2,500 per month for boys, disbursed annually as ₹36,000 and ₹30,000, respectively.

- **Contributory Welfare Fund:-** Necessary guidelines issued to bring uniformity in payout to the Next of Kins (NoKs) of deceased CAPF personnel from Contributory Welfare Fund.
- **Quota for wards of CAPF:-** 26 seats in MBBS & 03 seats in BDS have been reserved for the wards of serving/deceased CAPFs & AR personnel.
- **CAPF e-Awas Portal:** A dedicated online platform facilitates the registration and allotment of residential quarters to CAPF personnel. The portal also provides services such as retention and regularization of accommodations.
- **Welfare and Rehabilitation Board (WARB):** Established to oversee the welfare and rehabilitation of retired CAPF personnel and their families, including the next of kin of deceased or disabled personnel, WARB operates through State and District Welfare Officers across the country.
- **“CAPF Punarvaas” scheme:** - A “CAPF Punarvaas” scheme was launched by linking Private Security Agencies (Regulation) Act (PSARA) website with WARB website where the data of retired and willing Ex-CAPF/AR personnel is made available to Private Security Agencies on PSARA website for re-employment in Private Security Agencies.
- **Medical Facilities:** Retired personnel and their spouses receive medical facilities from CGHS/CPMF Hospitals or a medical allowance of ₹1000 per month.

- **Risk and Hardship Allowances:** Enhancements have been made to the existing risk and hardship allowances for CAPF personnel deployed in Jammu and Kashmir and Left-Wing Extremism affected districts.
- **Kendriya Police Kalyan Bhandar (KPKB):** Formerly known as the Central Police Canteen, KPKB provides quality products to CAPF personnel at discounted rates through direct negotiations with suppliers.
- **Liberalized Pension Awards (LPA) and Extraordinary Family Pension (EFP):** There are special pension schemes designed for the families of Central Armed Police Forces (CAPF) personnel who suffer death or disability due to operational hazards, ensuring financial security for their dependents.
- **Bharat Ke Veer:** It is an initiative launched by the Ministry of Home Affairs (MHA) to support the families of deceased Central Armed Police Forces (CAPF) personnel. It enables citizens to contribute financially to the families of soldiers who have sacrificed their lives in the line of duty.
